## HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION WALK-IN EXAMINATION Imphal, the 16<sup>th</sup> January, 2020

No. HCM/E-26/2005-A&E/Pt.III/ 介(の engagement of 1 (one) Computer Operator (on contract basis) will be held on **1**<sup>st</sup> **February, 2020** in the High Court of Manipur. Eligible candidates may follow the Details and Instructions below to apply for the said post.

## **Details of the post:**

| Name of Post   | Scale of Pay  | No.<br>of<br>Post | Eligibility Criteria  |
|--|---|-------------------|---|
| Computer<br>Operator<br>( <i>on contract</i><br><i>basis</i> ) | Fixed remuneration of<br>Rs. 5200 + 2400<br>(per month) | 1<br>(one)        | (i) Graduate from a recognized university (ii) Diploma/Certificate in Computer (iii) Not exceeding 38 years as on the date of Registration i.e. on 31.01.2020 relaxable by 5 years in case of SC/ST and 3 years in case of OBC candidates |

## **Instructions & Important dates:**

| SI.<br>No. | Particulars   | Date       | Time                          | Instructions   |
|------------|---|------------|-------------------------------|--|
| 1.         | Registration<br>(shall be done<br>in the High<br>Court of<br>Manipur) | 31.01.2020 | 10:30 A.M.<br>to<br>4:00 P.M. | <ul> <li>Registration shall be done in person only</li> <li>Applicants has to bring their original certificates alongwith Photo copies of         <ul> <li>(i) Class X</li> <li>(ii) Graduation</li> <li>(iii) Diploma/Certificate in Computer Operation</li> </ul> </li> </ul>                                  |
| 2.         | Walk-in-<br>Examination   | 01.02.2020 | Will be<br>notified<br>later  | Scheme of Walk-in Examination (50 marks): The recruitment process will consist of the following: Computer Skill-cum-Typing Test (40 marks) minimum typing speed: 35 wpm Viva Voce/Interview (10 marks) for the first selected top 10 (ten) candidates based on the merit list of Computer Skill-cum-Typing Test. |
|            |   |            |                               | N.B. Registration on 31.01.2020 is mandatory for appearing in the Walk-in-Examination  |

Sd/-

( PH. JAPAN SINGH )
JT. REGISTRAR (ADMN. PM&P)
HIGH COURT OF MANIPUR

Endt. No. HCM/E-26/2005-A&E/Pt.III/ 711-16

Imphal, the 16<sup>th</sup> January, 2020

Copy to:

- 1. The Director of Information & Public Relations, Government of Manipur for favour of wide publicity.
- for favour of wide publicity.The Registrar (Judl.), High Court of Manipur
- All Jt. Registrars, High Court of Manipur.
   All Deputy Registrars, High Court of Manipur.
- The Private Secretary to Registrar General, High Court of Manipur.

The System Analyst, High Court of Manipur.

- He is requested to upload the same in the Official Website of this Registry.

JT. REGISTRAR (ADMN. PM&P)

HIGH COURT OF MANIPUR